

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

19.03.2021

M.A./350/461/2019

O.A./350/67/2019

(EXECUTION OF ORDER)

ITEM NO:22

FOR APPLICANTS(S) Adv. :

ARINDAM CHAKRABORTY

-V/S-

D/O INDIA POST

FOR APPLICANTS(S) Adv. :

Mr. A. Chakraborty

Ms P. Mondal

FOR RESPONDENTS(S) Adv.:

Ms. D. Nag

Notes of The Registry	Order of The Tribunal
	<p>M.A. 461/2019 is disposed of with liberty to applicant that he may challenge the order passed by the Appellate Authority, if they are further aggrieved.</p> <p>(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p>( BIDISHA BANERJEE) MEMBER (J)</p> <p>mksinha</p>